

DIVISION BENCH
COURT - II

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/82(KB)2021
IA(I.B.C)/1357(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS R .PIYARELALL IRON & STEEL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Debdeep Sinha, Adv.] For RP

Mr. Yogesh Gupta] RP

ORDER

1. Ld. Counsel for Resolution Professional present. Resolution Professional in person present.

2. IA(I.B.C)/1357(KB)2024:

- a) This application has been filed by the Resolution Professional to place on record the 2nd Progress Report which is placed at Pages No. 9 to 11. This application is supported by an affidavit which is placed at pages 12 to 190. The 2nd Progress Report is taken on record and accordingly, this application is **allowed** and **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**